GOVERNMENT OF INDIA MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO: 1528 TO BE ANSWERED ON 10.02.2023

DISRUPTION IN ANGANWADI SERVICES

1528: SHRI HEMANT SRIRAM PATIL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Anganwadi Centre (AWC) based nutrition services have continued to be disrupted even after the lockdown ended in March 2020 as per study report aided by NITI Aayog and if so, the reasons therefor;
- (b) the details of children who rejoined the Anganwadi centres after its reopening in the State of Maharashtra;
- (c) whether 43 per cent of families with pregnant or lactating women are facing difficulties in getting food from AWC;
- (d) if so, the reasons therefor; and
- (e) whether the Government proposes to increase honorarium/salary to Anganwadi workers and if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d) During COVID-19 pandemic, as per MHA guidelines, all Anganwadi Centres were closed to limit the impact of COVID-19. However, to ensure continuous nutritional support to Anganwadi beneficiaries, Anganwadi Workers and Anganwadi Helpers distributed Supplementary Nutrition at the doorstep of beneficiaries once in 15 days.

After the lockdown ended, 9.06 crore beneficiaries as on June, 2021 and 9.51 crore beneficiaries as on June, 2022 received Supplementary Nutrition.

Details of beneficiaries of Supplementary Nutrition and Pre school education in the State of Maharashtra as on 30.06.2022 is as under:

Total	children	beneficiaries	of Total	beneficiaries	of Pre	school
Supplementary Nutrition (6 months – 6 education						
years)						
6117169				2971292		

During the COVID-19 pandemic period, Ministry sought regular reports from States/UTs to ensure uninterrupted delivery of nutrition and essential services to beneficiaries. During the pandemic, Take Home Ration was provided as Anganwadi

Centres were closed. States/UTs were also submitting progress reports on the implementation of Anganwadi Services. No report was received on challenges faced by beneficiaries.

(e) Anganwadi Workers (AWWs) and Anganwadi Helpers (AWHs) are paid monthly honorarium as decided by Government of India from time to time, which is uniform in all States/UTs. Presently, AWWs at main-AWCs are paid an honorarium of ₹4,500/-per month; AWWs at mini-AWCs ₹3,500/- per month and AWHs are paid ₹2,250/- per month at the prescribed cost sharing ratio between the Centre and State/ UT. Also, performance linked incentive of ₹250/- per month paid to AWHs and ₹500/- per month paid to AWWs. In addition, States/UTs are also paying additional monetary incentives/ honorarium to these functionaries from their own resources.
